

In the National Company Law Tribunal, Jaipur

Item No. 204

CP No. (IB)-224/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sudarshan Lodha

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 25.10.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Proxy Counsel

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel. The matter is posted to
30.10.2019.

Sd

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd

**(P. S. N. PRASAD)
JUDICIAL MEMBER**